

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./131/2024 (Filing No.)

THE MANAGER,
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

LAXMI SHERPA AND ANOTHER

RESPONDENTS

Date: 04.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1 Ms. Vidya Lama, Advocate.

R-2 Mr. Anil Gurung, Advocate.

ORDER

Ms. Vidya Lama, Learned Counsel enters appearance for the Respondent No.1 and Mr. Anil Gurung, Learned Counsel enters appearance for the Respondent No.2 today.

Learned Counsel for the Respondents seeks to file response to I.A. No.01 of 2024.

Considered, on the next date the I.A. *supra* shall be heard, in the interregnum, let response be filed.

List on 01-04-2025.

Judge
04.03.2025